#### GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

#### RAJYA SABHA UNSTARRED QUESTION NO. 1740

ANSWERED ON 10/12/2024

#### SETTING UP OF BIOGAS PLANTS IN ODISHA

#### 1740. SHRI NIRANJAN BISHI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of schemes for setting up biogas plants in the country, particularly in rural areas of Odisha;
- (b) the funds allocated for such schemes in the last three years;
- (c) whether it is a fact that the financial assistance provided is inadequate and whether there have been demands to increase it;
- (d) the action taken by Government in response thereto; and
- (e) the efforts being made to set up at least one biogas plant in every village of Odisha?

#### **ANSWER**

## THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

#### (SHRI SHRIPAD YESSO NAIK)

- (a) The Government of India is implementing the following schemes/ programmes for setting up of biogas plants in the country, including in rural areas of State of Odisha.
- I. The Ministry of New and Renewable Energy (MNRE) supports installation of small, medium and large size biogas plants under two different components of National Bioenergy Programme (NBP). The Central Financial Assistance (CFA) being provided under the NBP by MNRE is placed at Annexure-I;
- II. Ministry of Jal Shakti, Department of Drinking Water and Sanitation launched Galvanizing Organic Bio-Resources Dhan (GOBARdhan) under Swachh Bharat Mission Grameen Scheme (SBM(G)) to ensure cleanliness in villages by converting biodegradable waste into biogas and organic manure. Under Phase-II of SBM (G), financial assistance of up to ₹50.00 lakh per district is available for the complete programme period from 2020-21 to 2025-26 for setting up of community level biogas plant under GOBARdhan. Community level biogas plants can be constructed at village/ block/district level under SBM(G), Phase-II. Based on Annual Implementation Plan (AIP) and physical / financial targets for various components of SBM (G) including GOBARdhan, consolidated funds are released for the approved AIP and not for separate components; and
- III. Ministry of Rural Development has been supporting the installation of biogas plants for individual users under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) 2005.
- (b) The details of scheme wise fund allocated in the last three years are given as under: -

| Name of the | Budget Allocation during last 3 Years |  |  |  |
|-------------|---------------------------------------|--|--|--|
| Scheme      |                                       |  |  |  |

| National  | i. Biogas Programme:(Medium and   |  |  |  |
|-----------|---|--|--|--|
| Bioenergy | Small size)- <b>₹95.00 Crore</b>  |  |  |  |
| Programme | ii. Bio-Power (Off-grid): Which includes  |  |  |  |
|           | Waste to Energy (Large Size Biogas plants)  |  |  |  |
|           | and Biomass Components- ₹182.79 Crore   |  |  |  |
| GOBARdhan | A consolidated budget of ₹18,000 Crore was provided to the States for implementation of various activities under Swachh Bharat Mission (Grameen) Phase-II, including for GOBARdhan. |  |  |  |
| MGNREGA   | MGNREGA is a demand driven scheme, therefore, there is no fund allocated for any specific work including for construction of small biogas plants.                                   |  |  |  |

- (c) & (d) The CFA being provided for setting up of biogas plants under NBP has been revised from time to time, based on feedback received from State Implementing Agencies and recommendations of the independent evaluation studies carried out by MNRE. Some States provide additional contribution towards installation of biogas plants to make them more affordable for biogas users.
- (e) The efforts being undertaken under the NBP for setting up of biogas plants in the State of Odisha, inter-alia, include:
  - (i) Allocation of physical target to the Odisha Renewable Energy Development Agency (OREDA) for installation small biogas plants in the state of Odisha during the year 2022-23 to 2024-25 is given as under:

| Financial Year                  | 2022-23 | 2023-24 | 2024-25 | Total |
|---------------------------------|---------|---------|---------|-------|
| Annual targets                  | 150     | 400     | 200     | 750   |
| (number of small biogas plants) |         |         |         |       |
| Achievement                     | 96      | 52      | 0       | 148   |

- (ii) Provision for higher CFA for beneficiaries of Scheduled Caste, Scheduled Tribes and registered Gaushalas/Shelters;
- (iii) Provision of an additional CFA for small biogas plant linked with biogas slurry filter units and sanitary toilet;
- (iv) Provision for conducting various trainings for creating awareness in biogas users, through Biogas Development and Training centres (BDTCs); Kalinga Institute of Industrial Technology (KIIT), Bhubaneswar is the dedicated BDTC to provide biogas trainings and technical assistance in the State of Odisha;
- (v) Introduction of improved designs, including portable flexi models of small biogas plant;
- (vi) Provision of separate CFA as Biogas Turn Key Job Fee for construction & commissioning supervision and also providing five-year free warranty for trouble free operation and maintenance of the biogas plants; and
- (vii) As per information available on GOBARdhan portal, Odisha has not implemented any GOBARdhan projects. However, there are 7 Compressed Biogas Projects are under construction in the State.

#### Annexure-I

# REFERRED TO IN REPLY TO THE RAJYA SABHA UNSTARRED QUESTION NO. 1740, Part (a) TO BE ANSWERED ON 10.12.2024 ON "Setting up of Biogas Plants in Odisha'.

# (i) CFA for small size biogas plants (1 to 25 $M^3$ per day) Table-I

| Sr. | Particulars of Central Financial      | Bioga                                    | s Plants          | under Bic         | gas Prog           | ramme ra       | nging          |
|-----|---------------------------------------|--|-------------------|-------------------|--------------------|----------------|----------------|
| No  | Assistance (CFA) and States / UTs,    | from size 1 to 25 cubic Metre biogas per |                   |                   |                    |                |                |
|     | regions & categories of beneficiaries | day (]                                   | [n ₹per p         | lant)             |                    |                |                |
| A   | CFA Applicable                        | $1 \text{ M}^3$                          | $2-4 \text{ M}^3$ | $5-7 \text{ M}^3$ | $8-13 \text{ M}^3$ | 14-19          | 20-25          |
|     |                                       |  |                   |                   |                    | $\mathbf{M}^3$ | $\mathbf{M}^3$ |
|     | (i) Hilly/NER States (Arunachal       | 17,000                                   | 22,000            | 29,250            | 34,500             | 63,250         | 70,400         |
|     | Pradesh, Assam, Himachal              |  |                   |                   |                    |                |                |
|     | Pradesh, Jammu & Kashmir,             |  |                   |                   |                    |                |                |
|     | Ladakh, Manipur, Meghalaya,           |  |                   |                   |                    |                |                |
|     | Mizoram, Nagaland, Sikkim,            |  |                   |                   |                    |                |                |
|     | Tripura and Uttarakhand)              |  |                   |                   |                    |                |                |
|     | (ii) Island; and                      |  |                   |                   |                    |                |                |
|     | (iii)Scheduled Castes (SC)/ Scheduled |  |                   |                   |                    |                |                |
|     | Tribes (ST).                          |  |                   |                   |                    |                |                |
|     | (iv) All other States and Categories  | 9,800                                    | 14,350            | 22,750            | 23,000             | 37,950         | 52,800         |

(ii) **CFA for Medium size biogas plants:** The CFA for biogas plants of size above 25 M<sup>3</sup> to 2500 M<sup>3</sup> biogas generation per day are as given below in the Table-II.

#### **Table-II**

| Power generating Capacity (kW) | CFA** limited to the following ceiling limit |                              | Administrative Charges for PIA* |             |  |
|--------------------------------|--|------------------------------|---------------------------------|-------------|--|
|                                | Power  |                              | Power                           | Thermal     |  |
|                                | Generation                                   | Application                  | Generation                      | application |  |
| 3  kW - 50  kW                 | ₹ 45,000                                     | ₹ 22,500 per                 | 10% of                          | 5% of the   |  |
|                                | per kW                                       | kWeq thermal/ cooling        | the CFA                         | CFA         |  |
| >50 kW - 200                   | ₹ 40,000                                     | ₹ 20,000/- per kWeq thermal/ | ₹2,00,000/-                     | ₹1,00,000/- |  |
| kW                             | per kW                                       | cooling                      | (fixed)                         | (fixed)     |  |
| >200  kW - 250                 | ₹ 35,000                                     | ₹ 17,500/- per               | ₹2,50,000/-                     | ₹1,00,000/- |  |
| kW                             | per kW                                       | kWeq thermal/ cooling        | (fixed)                         | (fixed)     |  |

<sup>\*</sup>Administrative Charges for PIA shall be provided for technical supervision, submission of project completion & commissioning reports and monitoring of projects.

<sup>\*\*</sup> Special Incentives for NER, Island, Registered Gaushalas; and SC/ST: An incentive of 20% over and above the CFA mentioned in Table

## (iii) CFA under Waste to Energy Programme

## Table-III

| Waste to Energy Program (Large Size biogas plants, above 2500 M³ per day) | CFA in Rs Crore   |
|---|---|
| Biogas generation   | Rs 0.25 Crore per 12000cum/day (maximum CFA of Rs 5.0 Crore/ Project)   |
| BioCNG generation   | <ul> <li>- Rs 4.0 Crore per 4800 kg/day (for BioCNG generation from new biogas plant)</li> <li>- Rs 3.0 Crore per 4800 kg/day (for BioCNG generation from existing Biogas plant)</li> <li>- Maximum CFA of Rs 10.0 Crore/ Project for both cases</li> </ul> |
| Power generation based on Biogas  | -Rs 0.75 Crore/MW (for power generation from new biogas plant) -Rs 0.5 Crore/MW (for power generation from existing Biogas plant) -Maximum CFA of Rs 5.0 Crore/ Project for both cases.   |

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